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Mr. S.P. Dhalsamanta

(A)

CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No.....734.....1996

Adhikar Singh Applicant (s)

V. Versus Respondent (s)

Sr. No.	Date	Order with Signature
	7.10/96.	REGISTER <i>[Signature]</i> Registrar Adjourned to 9.10.1996. <i>[Signature]</i> MEMBER (ADMINISTRATIVE) Learned Counsel for the petitioner Mr. Dhalsamant wants to withdraw this Original Application. permission is allowed. This case be treated as withdrawn and for statistical purposes, the case is dismissed. <i>[Signature]</i> Member (Admin)
1	8.10.96	
2.	9-10-96	

280 for Rs 50/-
has been filed.

[Signature]
7/10/96.

Defects removed
by filing fresh
Annexures.

For Regn pl.

[Signature]
8/10/96.

[Signature]

[Signature]

08.10.96

Registrar
[Signature]

Member Case.

For Admin 2
I.O pl.

[Signature]
8/10/96

Bench.